

(d) if so, the time by which it is likely to start functioning indicating the location thereof and the cost involved therein ; and

(e) if not, the difficulty being experienced by Government in this connection ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) Availability of uranium near the site is not an important criterion in siting an atomic power station or heavy water plant.

(c) The Site Selection Committee constituted by the Department of Atomic Energy have evaluated the sites suggested by the Government of Bihar and its report in respect of Eastern Electricity Region, of which Bihar also forms a part, is under consideration.

(d) and (e) Does not arise.

[English]

Identification of Industries causing Pollution

3434. KUMARI PUSHPA DEVI : Will the PRIME MINISTER be pleased to state :

(a) the name of the States where prevention and control of pollution board has been set up ;

(b) the number of industries identified by different State Prevention and Control of Pollution Boards as polluted industries in 1984-85 and 1985-86 ;

(c) how many of those industries have taken adequate steps for prevention and control of pollution so far ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) The name of the States where State Pollution Control Boards have been set up are: (1) Andhra Pradesh, (2) Assam, (3) Bihar, (4) Gujarat, (5) Haryana, (6) Himachal Pradesh, (7) Jammu & Kashmir, (8) Karnataka, (9)

Kerala, (10) Madhya Pradesh, (11) Maharashtra, (12) Meghalaya, (13) Orissa, (14) Punjab, (15) Rajasthan, (16) Tamil Nadu, (17) Uttar Pradesh, and (18) West Bengal.

(b) to (d) 4054 industries in the major and medium category have been identified as polluting industries, out of which 2076 industries have installed pollution control devices. The main types of industries are sugar, distilleries, caustic soda, fertilizers, oil-drilling and refineries, man-made fibre, iron & steel, textiles, pulp and paper, pharmaceuticals, insecticides and pesticides inorganic chemicals, organic and petrochemicals, dairy, thermal plants, edible oils and vanaspati, paints and dye stuffs, general engineering, tanneries, cement, minerals, mining, rubber products and food-stuffs.

Scheme to familiarise the Central Government officials with Modern Management

3435. SHRI NARESH CHANDRA CHATURVEDI : Will the PRIME MINISTER be pleased to state :

(a) whether Government have formulated any scheme to familiarise the Central Government officials with modern management techniques to impart new skills and to tone up efficiency ; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) Training programmes have been organised for IAS officers at three stages, namely, for officers of 6-9 years' service with focus on programme implementation ; for officers of 10-16 years' service dealing with management concepts and decision making ; and for officers of 17-20 years' service with stress on policy planning and analysis. 21 courses scheduled for the 3 stages in the State Training Institutions, Institutes of Management, Indian Institute of Public Administration and Lal Bahadur Shastri National Academy of Administration, Mussoorie have been completed so far. The courses have been designed to develop professional competence and effective implementation of programmes intended to benefit the poor and backward sections of the people.

Besides this Ministry is also conducting vertically integrated one week refresher courses for IAS officers. 77 such courses have already been conducted and it is expected that all IAS officers will be covered by end of June, 1986.

The drawing up of similar training/refresher programmes has been advised to the Ministries/Departments dealing with various All India and Group A Services.

Vegetative propagation of trees

3436. SHRI ANANTA PRASAD SETHI : Will the PRIME MINISTER be pleased to state :

(a) whether a new method of planting instant tree called "Vegetative propagation of trees" has been recently perfected whereby trees can be grown up instantly ; and

(b) whether it has been tested and if so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) and (b) Vegetative propagation is an established method of planting some tree species which respond to this practice. Experiments on tissue culture, which is a method of vegetative propagation, have been conducted at the National Chemical Laboratory, Pune. The technique requires extensive field testing before it can be adopted as standard practice in afforestation.

Meeting of National Land Use and Wasteland Development Council

3437. SHRI K. PRADHANI :
DR. B.L. SHAIKESH :

Will the PRIME MINISTER be pleased to state :

(a) whether at the first meeting of the National Land Use and Wasteland Development Council held in February last, the Prime Minister reiterated the desirability of annually bringing 5 million hectares of land under fuelwood and fodder plantations by fostering a people's movement ;

(b) if so, what action has been initiated by the National Wasteland Development Board on such a programme ; and

(c) the role likely to be assigned to the State Governments, private sector industry and the banks in the successful implementation of the wasteland development throughout the country ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Yes, Sir.

(b) An Action Plan has been initiated by the National Wastelands Development Board. Salient features of the programme are given in the enclosed statement.

(c) The principal agency for implementation of the Action Plan would be the State Governments.

Forest-based industries would be encouraged to afforest wastelands to produce raw-material needed by them. Industry generally would be enthused to raise tree cover on wastelands distant from rural habitats so as to provide rural employment and to meet the community's needs, without disturbing existing community use.

The States have also been requested to actively explore the harnessing of bank finance, by evolving bankable schemes for afforestation both by individuals and cooperatives.

Statement

The Action Plan drawn up by the National Wastelands Development Board and accepted by the State/UT Governments for implementation has the following key elements :—

1. Identification of Wastelands :

Each State/U.T, Government has been requested to identify wastelands in their territory whether they be in forest area, revenue/common lands or degraded farm lands.

2. People's Involvement :

This will be ensured by the following measures :—

- (a) *Decentralised Nurseries* : People's nurseries i.e. kisans, schools, women, youth groups, voluntary agencies, etc., will be motivated to meet the increased demand of seedlings.